

O.D. 694/93

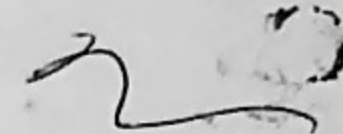
25-7-2000

Hon' Mr. S. Biswas, D.M.

Sri A.B.L. Srivastava on behalf
of Sri S. Kumar, for the applicant.

At the request of counsel for
the applicant, case is adjourned
to 18-8-2000.

None for the respondents.

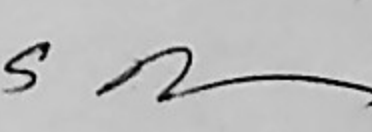
S 
D.M.

AM

~~18~~ 18.08.2000

Hon' Mr. S. Biswas, A.M.

None for the applicant
even on the revised list.
The case is dismissed
in default. No cost.

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AM

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In The Central Administrative Tribunal
ALLAHABAD BENCH

: ORDER - SHEET : :

Application No... 699/93 ... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<u>15/5/2000</u> <u>Hon'ble Mr. S. Biswas, AM</u> At the request of Council for the applicant case adjourned and posted on 25-7-2000 <u>[Signature]</u> dy

as
No RA received
so far.
halted.

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